GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1882 ANSWERED ON 11TH DECEMBER, 2025

POLICY FOR COMPENSATION TO ROAD ACCIDENTS VICTIMS

1882. SHRI RAJEEV RAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of people who lost their lives in road accidents during the last eight years, State-wise and year-wise;
- (b) the details of accidents deaths, injuries and compensation paid against accidents on the National Highways (NHs), year-wise;
- (c) the details of the policy for providing compensation to the deceased and treatment to the injured;
- (d) the details of the schemes run by the Government and the amount spent to prevent road accidents, year-wise and Statewise; and
- (e) whether the Government has reviewed the major causes of road accidents during the said period, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) As per data received from Police Departments of States/Union Territories, details of road accident fatalities on all categories of road in the country for the years 2017 to 2024 is annexed as per Annexure – I. Details of road accident fatalities and injuries on all National Highways of the country for the years 2017 to 2024 is given in the table below –

Year	No. of Road Accident	No. of injuries due to
	Fatalities	road accidents
2017	53,796	1,39,856

2018	56,310	1,40,133
2019	56,587	1,37,600
2020	50,251	1,10,087
2021	56,007	1,17,765
2022	61,038	1,44,352
2023	63,112	1,43,031
2024	64,673	1,45,877

Note – Data of West Bengal for the Year 2024 taken from eDAR portal as on 08.12.2025.

(c) As per section 161 of Motor Vehicles Act, 1988, Central Government is required to provide compensation in respect of the death of, or grievous hurt to, persons resulting from hit and run motor accidents. Accordingly, the Government vide G.S.R. 163(E) dated the 25th February, 2022 has notified the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 to provide compensation in respect of the death of, or grievous hurt to, persons resulting from hit and run motor accidents. The scheme stands implemented with effect from 1st of April, 2022. Under this Scheme, a fixed sum of Rs. 2 lakh is to be provided in case of death, and a fixed sum of Rs. 50,000 is to be provided in case of grievous hurt.

Further, in accordance with the legal mandate under Section 162 of the Motor Vehicles Act, 1988, Cashless Treatment for Road Accident Victims Scheme, 2025 has been notified vide S.O. 2015(E) dated 05.05.2025. Comprehensive guidelines detailing the process flow, roles and responsibilities of various stakeholders, and the Standard Operating Procedures (SOPs) for its implementation have been issued vide S.O. 2489 (E) dated 04.06.2025. The victims of road accidents are entitled to cashless treatment upto ₹1.5 lakh per victim per accident for maximum period of 7 days from date of accident and applicable to all road accidents caused by use of motor vehicle on any category of road.

The details of expenditure on compensation for the hit and run accidents, including on National Highways, are as under:

Financial Year	Expenditure (Rs. in cr.)				
2022-23	1.78				
2023-24	50.81				
2024-25	84.06				
2025-26 (upto October, 2025)	74.94				

(d) Road Safety is an integral and indispensable component of every National Highways Project. Road Safety initiatives on National Highways commence with the inception of Detailed Project Report (DPR) as road safety audit of all National Highways projects has been made mandatory at all stages i.e. design, construction, operation & maintenance through auditors/experts. As per available data, funds allocated to be spent for comprehensive road safety aspects varies from 2.21% to 15% of total cost of the development projects depending upon structures involved for construction of National Highways.

Besides, the Government also implements the scheme for creation of awareness & publicity among road users and provides financial support to Transport Departments of States/UTs for setting up of Model Driving Training Institutes/Centres, setting up of Model Inspection & Certification Centres, improving and Strengthening of Public Transport System etc. The details of funds released for these initiatives during the last three Financial Years are placed at Annexure - II.

(e) As per the data, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition, etc.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1882 ANSWERED ON 11TH DECEMBER, 2025 ASKED BY SHRI RAJEEV RAI REGARDING POLICY FOR COMPENSATION TO ROAD ACCIDENTS VICTIMS.

	State-wise nur	mber of F	Road Acci	dent Fat	talities f	or the ye	ear 2017	to 2024	ı
S.	States/UTs	2017	2018	2019	2020	2021	2022	2023	2024
No.									
1	Andhra Pradesh	8060	7,556	·	·	·	•		8346
2	Arunachal	110	175	127	73	157	148	145	168
-	Pradesh								
3	Assam	2783	2,966	·	·		2,994	·	
4	Bihar	5554	6,729	7,205	6,699	•	8,898		9347
5	Chhattisgarh	4136	4,592	5,003	4,606	•	5,834	·	6945
6	Goa	328	262	297	223	226	271	290	286
7	Gujarat	7289	7,996	7,390	6,170	7,452	7,618	7,854	7717
8	Haryana	5120	5,118	5,057	4,507	4,706	4,915	4,968	4689
9	Himachal Pradesh	1203	1,208	1,146	893	1,052	1,032	889	869
10	Jharkhand	3256	3,542	3,801	3,044	3,513	3,898	4,173	4114
11	Karnataka	10609	10,990	10,958	9,760	10,038	11,702	12,321	12390
12	Kerala	4131	4,303	4,440	2,979	3,429	4,317	4,080	3880
13	Madhya Pradesh	10177	10,706	11,249	11,141	12,057	13,427	13,798	14791
14	Maharashtra	12264	13,261	12,788	•	·	15,224		
15	Manipur	136	134	156	127	110	127	73	72
16	Meghalaya	182	182	179	144		162		197
17	Mizoram	60	45	48	42	56	113		110
18	Nagaland	41	39	26	53		73		62
19	Odisha	4790	5,315		4,738		5,467	5,739	
20	Punjab	4463	4,740		3,898	·	4,756	·	4759
21	Rajasthan	10444	10,320	•	9,250	•	11,104		11790
22	Sikkim	78	85	73	47	56	92	57	67
	Tamil Nadu	17918	18,392						18449
	Telangana	6596	6,603	•	•		7,559		7949
	Tripura	161	213	·			· ·		226
	Uttarakhand	942	1,047		674		1,042		
	Uttar Pradesh	20124		22,655		21,227	•	·	
	West Bengal	6098	5,711	5,767	5,128	· ·	6,002		6678
-	Andaman &	21	19		14		19	·	29
	Nicobar Islands				• •	20			23
30	Chandigarh	107	98	104	53	96	83	67	75
31	Dadra & Nagar	43	54		64		90*	74	
	Haveli								
32	Daman & Diu	36	35				*	*	
33	Delhi	1584	1,690	1,463	1,196	1,239	1,461	1,457	1551
34	J & K#	926	984	996	728	774	805	893	831
35	Ladakh		NA	NA	NA	56	62	59	61

36 Lakshadweep	0	1	0	0	1	2	0	0
37 Puducherry	233	226	147	145	140	181	149	218
Total (All India)	150003	1,57,593	158984	138383	153972	168491	172890	177177

Note:

- 1. *Data of Daman & Diu is included in Dadra & Nagar Haveli from 2020 onwards
- 2. Data have been reconciled for West Bengal for the calendar year 2015 to 2017, 2019
- & 2020 and Tamil Nadu for the calendar year 2017 to 2020.
- 3. Data of West Bengal for the Year 2024 is taken from eDAR Portal as on 08.12.2025.

NA: Not Available

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1882 ANSWERED ON 11TH DECEMBER, 2025 ASKED BY SHRI RAJEEV RAI REGARDING POLICY FOR COMPENSATION TO ROAD ACCIDENTS VICTIMS.

Details of funds released by the Ministry of Road Transport & Highways for various road safety initiatives/schemes during the last three FYs

						(Rs. In	Crores)
SI. No	Activity/ Program	BE	Expendi	BE	Expen	BE	Expendi
-	me	FY	ture	FY	diture	FY	ture
		2022	in	2023	in FY	2024	in FY
		- 23	FY	_	2023	- 25	2024 - 2
			2022 –	24	_		5
			23		24		
1	Road Safety	189.5	68.67	138.1	85.04	103.5	99.20
	publicity	0		0		0	
	measures and						
	awareness						
	campaigns,						
	National Highway						
	Accident Relief						
	Service Scheme						
	(NHARSS),						
	refresher Training						
	of Drivers in						
	Unorganised						
	Sector and						
	Human Resource						
	Development, etc.		44.00			40 -0	10.05
2	Inspection and	33.00	14.60	24.00	17.77	19.50	10.65
	Certification						
	Centres						
	(Revenue)	45.00	00.00	50.00	00.00	00.00	40.04
3		15.00 *	30.33	50.00	38.00	38.00	16.04
	Strengthening of						
	Public Transport						
	System						

^{*} Rs. 40.00 crore at RE Stage
